GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 1823

ANSWERED ON 30/07/2025

DECENTRALISED SOLAR ENERGY IN HILLY AREAS

1823. SHRI AMARSING TISSO

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has formulated any special scheme to promote decentralised solar energy in remote tribal and hilly districts such as Karbi Anglong in Assam;
- (b) if so, the details thereof including funding and implementation status;
- (c) whether the Government supports rooftop solar installations for Government buildings, schools and health centers in underserved areas and if so, the details thereof;
- (d) whether the Government proposes to expand such decentralised solar initiatives in the North Eastern Region, especially in Karbi Anglong and Dima Hasao and if so, the details thereof; and
- (e) whether any villages or public institutions in Karbi Anglong have been covered under these initiatives and if so, details thereof?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) & (b) Ministry of New and Renewable Energy (MNRE) is implementing the New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aabha Janjatiya Gram Utkarsh Abhiyan (DA JGUA). Under this scheme, off-grid systems (Solar Home Lighting Systems/Solar Mini Grids) are provided to tribal and PVTG households, multi-purpose centres (MPCs) and public institutions in Tribal and PVTG areas, where electricity supply through grid is not techno-economically feasible.

The Government is providing a Central Financial Assistance (CFA) under the scheme, the details of which are given at **Annexure-I.**

As on 30.06.2025, 2805 nos. of households have been benefitted, the details of which are given at **Annexure-II.**

- (c) Saturation of Government buildings by installation of rooftop solar is one of the components of the PM Surya Ghar Muft Bijli Yojana. Detailed guidelines in this regard providing various implementation models and allocating Central Public Sector Enterprises (CPSEs) with experience in deployment of renewable energy technologies to assist Central Ministries & States/UTs in deploying rooftop solar on their buildings, has been issued.
- (d) & (e) The New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under PM JANMAN and DA JGUA is implemented in tribal and PVTG areas of the country including North Eastern Region. No village or public institution in Karbi Anglong have been covered under the scheme, so far.

In addition, the Government is also implementing PM Surya Ghar Muft Bijli Yojana (PMSG:MBY) and Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) schemes to promote decentralised solar initiatives in country including North-Eastern region.

ANNEXURE-I REFFERED TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1823 FOR 30.07.2025

CFA Provision under New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under PM JANMAN and DA JGUA

Components	CFA Provision
Provision of 0.3 kW Solar off-grid system for 1 lakh	Rs. 50,000 per household or as
Tribal and PVTG HHs	per actual cost
Solar street lighting and provision of lighting in 1500	Rs. 1 lakh per MPC
MPCs of PVTG areas (under PM JANMAN component	
only)	
Solarisation of 2000 public institutions through off-grid	Rs 1 lakh per kW with maximum
solar systems (under DA JGUA component only)	solar PV capacity of 20 kW per
	public institution

ANNEXURE-II TO IN REPLY TO PART (a) & (b) OF LOK SABHA UNSTARRED QUESTION NO. 1823 FOR 30.07.2025

Details of Benefitted Households

Sl. No.	State	Number of Households Electrified
-	A 11 D 1 1	100
1	Andhra Pradesh	175
2	Chhattisgarh	729
3	Jharkhand	1286
4	Karnataka	179
5	Telangana	126
6	Tripura	310
	Total	2805